

Letter No. 01 /2018

From:

Vishnu Kant Sahay,
Principal District & Sessions Judge,
Latehar.

To,

The Registrar General,
Hon'ble High Court of Jharkhand,
Ranchi.

Subject:

Regarding updation of information with regard to infrastructure of the Judgeship of Latehar

Dated: Latehar, the rd 02 day of January, 2018.

Ref:

Letter no.520-543/Admn.Misc.dated 11/04/16 of the Hon'ble Court.

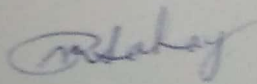
Sir,

With reference to the Letter no.520-543/Admn.Misc.dated 11/04/16 of the Hon'ble Court, I am sending herewith the desired information regarding the Court Rooms and Residential units as per the enclosed format for the 4th Quarter, 2017 i.e. for the period October, 2017 to December, 2017, which is annexed herewith this letter.

This is for your kind information and needful.

Yours faithfully,

Encl:- As above- 01 sheet


Principal District & Sessions Judge,
Latehar. 02/01/18

Name of the Judgeship : Latchar

Calendar Year: 2017

Statement for the Quarter :- 4th Quarter, 2017 (for the period from October, 2017 to December, 2017)

(1) Number of Court Rooms for Judicial Officers of District & Subordinate Courts constructed/completed during the Quarter.	Nil
(2) Total number of Court Rooms for Judicial Officers of District & Subordinate Courts available/existing during Quarter.	18
(3) Total number of Court Rooms for Judicial Officers of District & Subordinate Courts Under construction during Quarter.	Nil
(4) Number of Residential units for Judicial Officers of District & Subordinate Courts constructed/completed during Quarter.	Nil
(5) Total number of Residential units for Judicial Officers of District & Subordinate Courts available/existing during Quarter.	8
(6) Total number of Residential units for Judicial Officers of District & Subordinate Courts under construction during Quarter.	4 [E-Type (4 P.O.) Residential Quarter]

Submitted,

[Signature]
02/01/18
Court Manager

[Signature]
02/01/18
Principal District & Sessions Judge,
Latchar